

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/25(CHE)/2023
APPLICATION NUMBER : CA(CAA)/4(CHE)/2023
NAME OF THE PETITIONER : C.H.Robinson International (India) Pvt Ltd
And C.H.Robinson Worldwide Freight
India Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr. Pankaj Mehta for the Petitioner. Ld. Counsel Mr. Raj Kumar Jhabakh for the Income Tax Department. Ld. Counsel Ms. Nandini Agarwal for RD.

In this case, the response of Income Tax Department has not been received and Counsel who has been representing Income Tax Department be served copy of the Application along with the pan number of the Applicant. Ld. Counsel for the IT Department is directed to submit the reply within 2 weeks.

List the Petition for hearing on **25.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk